

(f) The milk depots are regularly inspected by the field staff to ensure that the milk is distributed strictly on the basis of 'first come first served'. Whenever any irregularity is noticed or is brought to the notice of D.M.S. authorities, suitable remedial action is taken against the defaulters.

Sewer disposal of dirty water of G. Point Colony, New Delhi

3265. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that sewer disposing the dirty water of G. Point colony near Gole Dakhana is blocked and the N.D.M.C. authorities, instead of removing the blockade in the sewer, have been pumping out the dirty drain water into the open surface storm water drain, which passes through the multi-storey Type III, Government colony at Baba Kharak Singh Marg causing insanitation and unhygienic conditions;

(b) whether it is also a fact that the Residents Welfare Association, B.K.S. Marg, has represneted in this behalf; and

(c) if so, what steps Government have taken or propose to take to do away with this nuisance and health hazard?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The NDMC have reported that their sewer lines in the area of G. Point are functioning normally. As and when these sewer lines get choked these are attended to by them promptly. They have, however, stated that the drainage system of individual houses of G. Point quarters maintained by the P&T Deptt. is resulting in discharge of sullage from these quarters into open storm water drains. They have taken up the matter with the P&T Deptt. for rectification

of defects in the drainage system of individual houses and proper maintenance of internal sewerlines of G. Point quarters.

(b) Yes.

(c) The NDMC have been requested to discuss the matter with the P&T and CPWD so as to ensure prompt remedial measures.

Regularisation of colonies in Shahdara zone in Delhi

3266. SHRI LAKHAN SINGH: Will the Minister of WORKS AND HOUSING be pleased to state, what are the names of the colonies regularised in Shahdara zone, Delhi, during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): The names of the colonies regularised by the MCD & DDA in the trans-Yamuna area during the last three years are indicated in Annexures I & II respectively. (See Appendix CXXVII, Annexure No. 92]

Provision of civic amenities in Pitampura, Delhi

3267. SHRI CHAND RAM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of plots allotted during 1981-82 for the construction of houses in CI and CII blocks of Pitampura;

(b) the number of houses constructed so far and are under construction;

(c) the maximum time limit allowed for construction in the two blocks;

(d) whether essential civic amenities like water and electricity have been made available to allottees who were required to construct the houses within the specified period;

(e) if reply to part (d) above be in the negative what are the reasons therefor; and

(f) by when civic amenities are likely to be made available in those blocks?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

D.T.C. Route No. 526

3268. SHRI F. M. KHAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that there is a scheduled Delhi Transport Corporation bus service on Route No. 526 from Malviyanagar, New Delhi to Central Secretariat at 9.25 A.M. daily;

(b) whether it is also a fact that this service has not been regular and punctual since it was started a few months back;

(c) what are the dates on which trips of the above service were missed during the month of July, 1983 and so far in August, 1983; and

(d) what steps are being taken to make it regular and punctual?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) Yes, Sir.

(b) and (c) The trip was missed only on the 1st, 4th, 10th, 12th and 21st day in July, 1983 and on the 4th, 12th and 14th day in August, 1983 (upto 14th day).

(d) Instructions have been issued to ensure the regular operation of this trip in future.

Setting up of Central Road Transport Finance Corporation

3269. SHRI DHULESHWAR MEENA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to set up a Central Road Transport Finance Corporation to provide funds exclusively to State Transport Undertakings;

(b) if so what are the broad outlines of the proposal, the proposed capital of the Corporation and the manner in which it will be raised; and

(c) the time by when it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) to (c) After detailed examination of different aspects of the proposal for the creation of a Central Road Transport Development Finance Corporation, it has been decided that in the first place efforts should be made to remove the constraints in the utilisation of adequate and timely loans from the existing sources.

Development of National Capital Region

3270. SHRI DHULESHWAR MEENA: Will the Minister of WORKS AND HOUSING be pleased to state the progress made so far in the matter of development of National Capital Region?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): In 1973 the high powered Board constituted by the Govt. of India had approved a Plan for the National Capital Region for a period upto 1981. The Plan covered an area of about 30,000 Sq. Kms. including the UT of Delhi, four districts of Faridabad, Gurgaon, Rohtak, Sonapat and two tehsils of Rewari and Panipat in Haryana State; three districts of Meerut, Ghaziabad and Bulandshahr in U.P. State and five Tehsils of Alwar, Bahror, Mandawar, Kishangarh and Tijara in Alwar district of Rajasthan State. The Plan identified 18 ring towns in the region for priority development. So far 5